

1
**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE**

**BEFORE
HON'BLE SHRI JUSTICE PRANAY VERMA**

ON THE 25th OF APRIL, 2024

WRIT PETITION No. 24246 of 2023

BETWEEN:-

**JAYESH S/O LATE SHRI JAGDISH KAROSIYA, AGED
ABOUT 23 YEARS, OCCUPATION: NIL, R/O. 63,
RAJMOHALLA, HARIJAN COLONY, INDORE, DISTRICT
INDORE (MADHYA PRADESH)**

.....PETITIONER

(BY SHRI AYUSH AGRAWA - ADVOCATE)

AND

- 1. THE STATE OF MADHYA PRADESH PRINCIPAL
SECRETARY, URBAN ADMINISTRATION AND
DEVELOPMENT DEPARTMENT VALLABH
BHAWAN, BHOPAL (MADHYA PRADESH)**
- 2. COMMISSIONER MUNICIPAL CORPORATION,
INDORE DIST. INDORE (MADHYA PRADESH)**

.....RESPONDENTS

(BY SHRI A.S. PARIHAR - P.L. FOR RESPONDENT NO.1/STATE)

**(BY SHRI SOUMITRA BAJAJ, LEARNED COUNSEL FOR THE
RESPONDENT NO.2.)**

.....
*This petition coming on for admission this day, the court passed the
following:*

ORDER

**1 . By this petition preferred under Article 226 of the Constitution of
India, the petitioner has prayed for the following relief(s) :-**

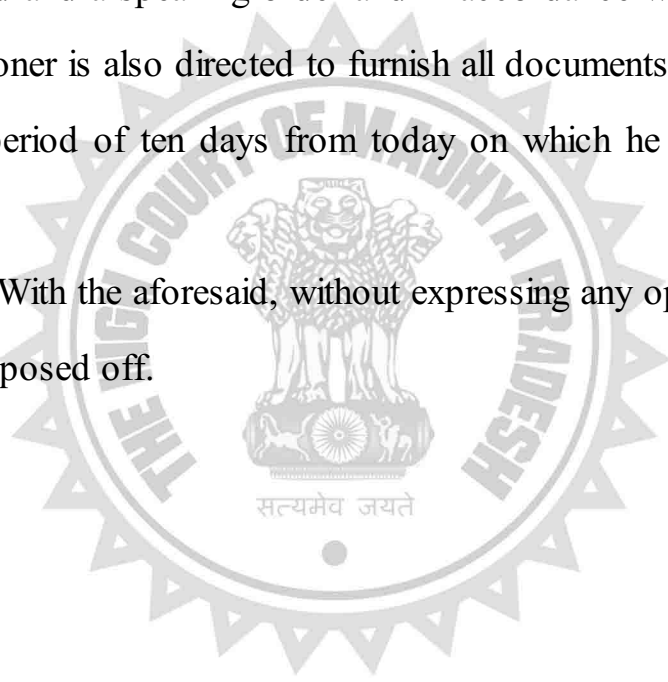
*"(a) Issue appropriate writ, order or direction thereby directing
the respondents No.2 to consider the application of the petitioner
immediately and grant her compassionate appointment.*

(b) Any other relief may be deemed fit by this Hon'ble Court may kindly be passed in favour of petitioner."

2. On notice learned counsel for respondent No.2 has submitted that the case of the petitioner for grant of appointment on compassionate basis shall be considered expeditiously.

3. Thus in the available facts of the case, it is directed that the case of the petitioner for appointment on compassionate basis be considered and decided by respondent No.2 within a period of 45 days from today by passing a reasoned and a speaking order and in accordance with the applicable policy. The petitioner is also directed to furnish all documents before respondent No.2 within a period of ten days from today on which he wishes to place reliance upon.

4. With the aforesaid, without expressing any opinion on merits, petition stands disposed off.



(PRANAY VERMA)
JUDGE

SS/-